

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 3734
TO BE ANSWER ON 22.12.2015

Parading of Elephants

3734. DR SHASHI THAROOR:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has taken note of the observations of the Supreme Court on parading of elephants in religious ceremonies and festivals in the state of Kerala;
- (b) if so, whether a Bill to regulate the engagement of elephants in religious ceremonies and festivals is likely to be introduced;
- (c) if so, the details thereof;
- (d) whether reasonable provisions to protect elephants without hurting the religious sentiments of the people of Kerala would be incorporated in the said Bill; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

- (a) Yes Sir, the Government is aware of observations of the Hon'ble Supreme Court on parading of elephants in religious ceremonies and festivals in the State of Kerala.
- (b) &(c) At present there is no proposal to introduce a new legislation to regulate the engagement of elephants in religious ceremonies and festivals.
- (d) & (e) The question does not arise.
